

31.5.2000 Hon. Mr. Justice Neelam Sanjiva Reddy, VC  
Hon. Mr. S. Biswas A.M.

Sri R.P. Singh learned Counsel for the applicant. Heard Counsel for the applicant. The learned Counsel submits that the applicant's representation is pending with the respondent no. 3 and requests for a direction may be issued to the respondent no. 3 to dispose of his representation.

In view of the above submission the OA is disposed of at the admission stage directing the respondent no. 3 to dispose of his representation within 30 days from the date of receipt of this order. The OA is disposed of at the admission stage.

Registry is directed to issue a copy of this order to the respondent no. 3 immediately and also a copy to the applicant's Counsel.

S.D.  
A.M.

VC

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